

Appendix Table 3: Revenue Receipts

(Amount in Rs. crore)

Item	2007-08 (Accounts)	2008-09 (Budget Estimates)	2008-09 (Revised Estimates)	2009-10 (Budget Estimates)	Variation					
					Col.4 over Col.2		Col.4 over Col.3		Col.5 over Col.4	
					Amount	Per cent	Amount	Per cent	Amount	Per cent
1	2	3	4	5	6	7	8	9	10	11
Total Revenue (I+II)	6,23,748	7,19,835	7,37,865	8,04,943	1,14,118	18.3	18,030	2.5	67,078	9.1
I. Tax Revenue (A+B)	4,37,948	5,09,957	5,03,878	5,52,243	65,930	15.1	-6,079	-1.2	48,365	9.6
A. Revenue from States' Taxes (i to iii)	2,86,546	3,36,810	3,30,405	3,66,523	43,859	15.3	-6,405	-1.9	36,118	10.9
(i) Taxes on Income (a+b)	3,318	3,362	3,338	3,804	21	0.6	-24	-0.7	466	13.9
(a) Agricultural Income Tax	26	13	22	34	-4	-14.0	9	65.2	11	50.6
(b) Tax on Professions, Trades, Callings and Employment	3,292	3,349	3,316	3,771	24	0.7	-32	-1.0	454	13.7
(ii) Taxes on Property and Capital Transactions (a to c)	41,460	49,295	45,978	48,218	4,518	10.9	-3,316	-6.7	2,240	4.9
(a) Stamps and Registration Fees	37,162	44,629	40,875	42,937	3,713	10.0	-3,754	-8.4	2,062	5.0
(b) Land Revenue	3,969	4,351	4,624	4,780	655	16.5	273	6.3	156	3.4
(c) Urban Immovable Property Tax	329	315	479	500	150	45.6	164	52.2	21	4.5
(iii) Taxes on Commodities and Services (a to g)	2,41,768	2,84,153	2,81,088	3,14,501	39,320	16.3	-3,064	-1.1	33,412	11.9
(a) Sales Tax*	1,73,422	2,03,623	2,02,610	2,25,009	29,189	16.8	-1,013	-0.5	22,399	11.1
(b) State Excise Duties	34,127	39,463	39,167	45,961	5,040	14.8	-296	-0.8	6,794	17.3
(c) Taxes on Vehicles	15,143	17,905	16,834	18,695	1,691	11.2	-1,071	-6.0	1,860	11.1
(d) Taxes on Passengers and Goods	6,808	8,910	8,463	9,552	1,655	24.3	-448	-5.0	1,089	12.9
(e) Electricity Duties	9,239	10,713	10,704	11,745	1,465	15.9	-10	-0.1	1,041	9.7
(f) Entertainment tax	1,083	831	777	869	-306	-28.2	-54	-6.5	92	11.8
(g) Other taxes and duties	1,946	2,706	2,533	2,669	587	30.1	-173	-6.4	136	5.4
B. Share in Central Taxes	1,51,402	1,73,147	1,73,473	1,85,720	22,070	14.6	326	0.2	12,247	7.1
II. Non-tax Revenue (C + D)	1,85,799	2,09,878	2,33,987	2,52,700	48,188	25.9	24,109	11.5	18,713	8.0
C. Grants from the Centre	1,08,622	1,43,030	1,54,373	1,68,683	45,752	42.1	11,343	7.9	14,310	9.3
D. States' Own Non-Tax Revenue (a to f)	77,178	66,848	79,614	84,017	2,436	3.2	12,765	19.1	4,403	5.5
(a) Interest Receipts	12,637	12,686	16,572	13,010	3,935	31.1	3,886	30.6	-3,562	-21.5
(b) Dividends and Profits	570	442	477	497	-92	-16.2	35	8.0	20	4.2
(c) General Services	26,397	14,106	20,547	26,706	-5,850	-22.2	6,441	45.7	6,159	30.0
of which:										
State Lotteries	5,130	5,998	5,213	5,860	83	1.6	-785	-13.1	647	12.4
(d) Social Services	7,889	5,861	6,785	7,055	-1,104	-14.0	924	15.8	269	4.0
(e) Economic Services	29,684	33,754	35,210	36,749	5,526	18.6	1,456	4.3	1,539	4.4
(f) Fiscal Services	-	-	22	-	22	-	22	-	-22	-

‘-’ : Negligible/Nil.

*: Comprises General Sales Tax/VAT, Central Sales Tax, Sales Tax on Motor Spirit and Purchase Tax on Sugarcane, etc.

Note : Figures for 2007-08 (Accounts) in respect of Jammu and Kashmir and Jharkhand relate to Revised Estimates.

Source : Budget Documents of the State Governments.